GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 1446 TO BE ANSWERED ON 09TH DECEMBER, 2025

IMPLEMENTATION OF AHIDF

1446. SHRI NAVEEN JINDAL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the current status of the implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) scheme in the country during the last five years, Year and State/ UT wise;
- (b) the manner in which the Scheme benefitted small and marginal livestock farmers, successfully generated employment and increased farmer income;
- (c) the measures taken by the Government to prevent the exploitation of small-scale farmers by large private players participating in AHIDF projects; and
- (d) whether there are any provisions made by the Government under the AHIDF to support startups and young entrepreneurs in the animal husbandry sector, if so, the details thereof along with the number of such beneficiaries, State/UT-wise;

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a)to(d) The current status of implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) year wise and State/UT wise is placed at Annexure-I.

Animal Husbandry Infrastructure Development Fund (AHIDF) scheme has significantly impacted small and marginal farmers facilitating investments across animal husbandry sector through various activities such as (i) dairy processing and value addition infrastructure, (ii) meat processing and value addition infrastructure, (iii) animal feed manufacturing plants, (iv) breed enhancement technology and breed multiplication farms for cattle, buffalo, sheep, goat, and pig, (v) facilities for the production of veterinary vaccines and drugs, (vi) management of animal waste to create wealth (agricultural waste management), and (vii) wool processing, contributing to their economic empowerment and improved livelihoods.

It helps in creating better marketing infrastructure for the livestock products produced by the farmers, ensuring better quality, and providing access to the processing facilities for value addition benefiting the farmers for getting remunerative prices. Farmers/ entrepreneurs have been able to move from unorganized market to organized market. Further, by providing access to improved infrastructure, technology, and markets, AHIDF has enabled farmers to increase their production and productivity. This has led to higher income for farmers, as they are able to produce good quality products and sell their products at better prices. So far, total 428 projects have been approved with the cost of Rs 14,786 crores which is expected to generate direct employment for 46,452 personnel and indirectly 27 Lakh farmers will be benefitted.

The merger of the Animal Husbandry Infrastructure Development Fund (AHIDF) with the Dairy Infrastructure Development Fund (DIDF) has made Dairy Cooperatives eligible entities under the Scheme. This has ensured small livestock farmers to receive benefits through cooperative structures, which are designed to support equitable access and prevent exploitation by Private players. Additionally, Farmer Producer Organizations (FPOs) are also recognized as eligible entities under the scheme, thereby empowering small-scale farmers by providing collective access to financial assistance.

To keep the scheme transparent and facilitate ease of doing business, AHIDF scheme is end to end digitized which ensures application to disbursement of loan and interest subvention through ahidf.udyamimitra.in.

The guidelines of AHIDF enables, the Start-ups and young entrepreneurs to avail the benefits of Animal Husbandry Infrastructure Development Fund (AHIDF) Scheme under any of the eligible entities as Individuals, Private Companies, Section 8 Companies, MSME, Farmer Producer's organization (FPOs) and Dairy Cooperatives. Department of Animal Husbandry and Dairying, Government of India has approved 428 projects with Project Cost amounting to Rs. 14,786 crore directed towards individual entrepreneurs, private enterprises, MSMEs, Farmers Producers Organizations (FPOs), Section 8 Companies, and Dairy Cooperatives.

Under this scheme, the Department of Animal Husbandry and Dairying, Government of India provides 3% interest subvention for eligible entities including startups and young entrepreneurs who can avail term loan up to 90% of the project cost from any scheduled bank/NABARD/NCDC/NDDB/SIDBI. Under the Scheme a facility of Credit Guarantee Fund, established with NABSanrakshan Trustee Pvt. Ltd., is offering a 25% credit guarantee on term loan for MSME. There is no ceiling on the eligible term loan amount under this scheme. Application is received online on portal https://ahidf.udyamimitra.in/.

Annexure-I LOK SABHA UNSTARRED QUESTION NO 1446

Name of MP: Shri Naveen Jindal

Date of Reply: 09.12.2025

State wise & year wise Approved Projects with Project Cost and Term Loan

FY 2020-21					
S	State Name	Approved	Project Cost (In	Term Loan (In	
No		Projects	Cr.)	Cr.)	
1	ANDHRA PRADESH	1	0.50	0.45	
2	KARNATAKA	1	139.69	97.00	
3	MADHYA PRADESH	1	12.47	5.80	
4	MAHARASHTRA	1	1.46	1.10	
5	TELANGANA	1	311.21	280.00	
6	UTTAR PRADESH	2	26.90	18.80	
	Sub Total	7	492.22	403.15	
		FY 2021-22	2		
S	State Name	Approved	Project Cost (In	Term Loan (In	
No		Projects	Cr.)	Cr.)	
1	ANDHRA PRADESH	5	46.98	23.90	
2	ASSAM	2	28.49	14.41	
3	BIHAR	4	165.56	111.01	
4	CHHATTISGARH	1	22.27	15.00	
5	GUJARAT	1	6.58	4.80	
6	HARYANA	3	76.71	24.00	
7	HIMACHAL	1	1.00	0.90	
	PRADESH				
8	KARNATAKA	4	92.78	68.85	
9	KERALA	1	1.92	1.50	
10	MADHYA PRADESH	2	9.72	2.40	
11	MAHARASHTRA	13	889.97	649.33	
12	ODISHA	2	27.73	16.55	
13	PUNJAB	4	185.41	111.91	
14	RAJASTHAN	3	33.78	15.11	
15	TAMIL NADU	6	111.84	64.71	
16	TELANGANA	2	28.99	12.53	
17	UTTAR PRADESH	6	110.13	67.85	
18	UTTARAKHAND	1	8.80	6.00	
19	WEST BENGAL	5	61.94	47.89	
	Sub Total 66 1910.59 1258.63				
FY 2022-23					

S	State Name	Approved	Project Cost (In	Term Loan (In
No		Projects	Cr.)	Cr.)
1	ANDHRA PRADESH	4	47.09	31.40
2	ASSAM	3	36.70	17.17
3	BIHAR	1	30.10	13.34
4	CHHATTISGARH	4	181.63	151.00
5	GUJARAT	4	29.56	20.28
6	HARYANA	4	88.33	45.61
7	JAMMU AND	1	2.94	2.00
	KASHMIR			
8	JHARKHAND	1	15.27	10.00
9	KARNATAKA	9	265.32	159.90
10	MADHYA PRADESH	6	404.30	288.98
11	MAHARASHTRA	14	381.32	267.49
12	ODISHA	3	38.72	19.03
13	PUNJAB	10	175.24	98.49
14	RAJASTHAN	5	81.30	42.74
15	TAMIL NADU	9	178.63	126.55
16	TELANGANA	6	204.78	102.05
17	UTTAR PRADESH	8	286.68	192.92
18	WEST BENGAL	13	131.51	78.56
	Sub Total	105	2579.43	1667.51
		FY 2023-24		
S	State Name	Approved	Project Cost (In	Term Loan (In
No	AND AND A DECAME	Projects	Cr.)	Cr.)
1	ANDHRA PRADESH	6	151.90	81.81
2	GUJARAT	3	24.10	17.20
3	HARYANA	6	134.69	92.45
4	HIMACHAL	1	2.96	2.18
	PRADESH	1	0.22	0.20
5	JAMMU AND KASHMIR	I	0.22	0.20
6	JHARKHAND	3	58.05	42.90
7	KARNATAKA	7	122.02	43.00
8	KERALA	1	8.62	6.00
9	MADHYA PRADESH	5	171.35	124.65
10	MAHARASHTRA	15	259.79	174.51
11	ODISHA	3	113.76	88.21
12	PUNJAB	7	139.52	91.92
13	RAJASTHAN	7	128.25	103.74
14	TAMIL NADU	8	850.27	541.21
15				247.41
1 3		/	3 /U U /	
16	TELANGANA UTTAR PRADESH	7 6	379.97 126.13	76.24

17	WEST BENGAL	6	166.03	112.03		
	Sub Total	92	2837.64	1845.66		
	FY 2024-25					
S	State Name	Approved	Project Cost (In	Term Loan (In		
No		Projects	Cr.)	Cr.)		
1	ANDHRA PRADESH	1	38.50	23.00		
2	ASSAM	2	26.18	13.56		
3	CHHATTISGARH	3	98.62	75.00		
4	DELHI	1	75.00	60.00		
5	GUJARAT	9	2234.07	1757.61		
6	HARYANA	8	191.76	123.91		
7	HIMACHAL PRADESH	2	12.62	8.56		
8	JAMMU AND KASHMIR	1	1.01	0.40		
9	JHARKHAND	4	72.16	51.50		
10	KARNATAKA	5	160.69	120.11		
11	KERALA	1	1.34	1.10		
12	MADHYA PRADESH	3	119.91	52.45		
13	MAHARASHTRA	22	761.25	559.73		
14	ODISHA	6	30.92	15.74		
15	PUDUCHERRY	1	4.55	2.50		
16	PUNJAB	6	70.36	42.75		
17	RAJASTHAN	2	12.93	7.00		
18	TAMIL NADU	8	939.74	700.31		
19	TELANGANA	1	34.91	20.00		
20	UTTAR PRADESH	9	378.52	243.98		
21	WEST BENGAL	7	133.11	89.95		
	Sub Total	102	5398.15	3969.16		
		FY 2025-20				
S	State Name	Approved	Project Cost (In	Term Loan (In		
No		Projects	Cr.)	Cr.)		
1	ANDHRA PRADESH	2	9.51	7.15		
2	ASSAM	2	10.08	6.15		
3	BIHAR	1	36.50	23.50		
4	CHHATTISGARH	1	86.00	71.00		
5	GUJARAT	1	4.00	1.25		
6	HARYANA	2	61.92	43.50		
7	KARNATAKA	7	71.78	51.23		
8	KERALA	1	7.98	5.00		
9	MADHYA PRADESH	5	150.40	100.43		
10	MAHARASHTRA	13	703.64	556.44		
11	ODISHA	1	0.82	0.61		

12	PUNJAB	3	42.87	24.30
13	RAJASTHAN	1	1.87	1.14
14	TAMIL NADU	8	135.75	101.40
15	TELANGANA	2	170.05	138.11
16	UTTAR PRADESH	3	37.89	17.25
17	UTTARAKHAND	2	20.70	15.64
18	WEST BENGAL	1	16.27	12.00
Sub Total		56	1568.02	1176.10
Total		428	14786.05	10320.21

Note: Total Interest Subvention Released for these projects is Rs 429.48 Crores since 2020-2021